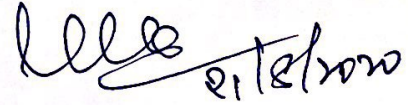


**LIST OF CASES POSTED BEFORE  
THE PRL. DISTRICT & SESSIONS JUDGE,  
BENGALURU (R) DISTRICT, BENGALURU  
ON 24.08.2020.**

<b>MORNING SESSION</b>	
<b>CIVIL CASES</b>	<b>CRIMINAL CASES</b>
<b><u>ARGUMENTS</u></b>	<b><u>EVIDNCE</u></b>
1) R.A.83/2015 2) R.A.166/2015 3) A.S.162/2019 4) A.S.163/2019 5) A.S.164/2019 6) A.S.165/2019 7) A.S.167/2019 8) A.S.171/2019 9) A.S.175/2019	1) S.C.305/2019
<b>AFTERNOON SESSION</b>	
<b>CIVIL CASES</b>	<b>CRIMINAL CASES</b>
	<b><u>ARGUMENTS</u></b>
	1) S.C.295/2012 2) Crl.Misc.767/2020 3) Crl.Misc.849/2020 4) Crl.Misc.875/2020 5) Crl.Misc.928/2020 6) Crl.Misc.933/2020
	<b><u>ORDER</u></b>
	7) Crl.Misc.945/2020 8) Crl.Misc.948/2020
	<b><u>JUDGEMENT</u></b>
	9) S.C.27/2017 10) S.C.260/2018



Prl. District & Sessions Judge,  
Bengaluru Rural District,  
Bengaluru.

- NOTE:- 1. Other cases listed on 24.08.2020 are posted to 15.09.2020 and 16.09.2020.
2. All Advocates are requested to strictly follow SOP dated 28.05.2020, 27.06.2020 and 24.07.2020 issued by Hon'ble High Court of Karnataka.

II Additional District & Session Court, BRD


Cause List – 24.08.2020

<b>Sl No.</b>	<b>Case No.</b>	<b>Stage</b>
1	Spl. Case 674/2011	Objection
2	Spl. Case 208/2020	Objection
3	CrI Misc 943/2020	Objection
4	Spl. Case 73/2018	Hearing
5	Spl. Case 144/2018	Hearing
6	Spl. Case 115/2019	Hearing
7	Spl. Case 151/2019	Hearing
8	Spl. Case 223/2020	Hearing
9	Spl. Case 929/2020	Hearing
10	Spl. Case 225/2017	Evidence
11	Spl. Case 39/2008	Argument
12	Spl. Case 41/2013	Order
13	CrI Misc 896/2020	Order
14	CrI Misc 908/2020	Order
15	Spl. Case 40/2009	Judgment
16	Spl. Case 149/2013	Judgment
17	Spl. Case 154/2013	Judgment
18	Spl. Case 10/2014	Judgment
19	Spl. Case 69/2014	Judgment
20	Spl. Case 125/2014	Judgment
21	Spl. Case 202/2015	Judgment
22	Spl. Case 242/2016	Judgment
23	Spl. Case 168/2020	Await report

Note: Other cases are adjourned as per direction of Hon'ble  
HCK

**IN THE COURT OF CHENNAPPA GOUDA**  
**7<sup>TH</sup> ADDL.DISTRICT AND SESSIONS JUDGE**  
**CAUSE LIST DATED: 24/08/2020**

<b><u>MORNING SESSIONS:</u></b>	<b><u>AFTERNOON SESSIONS</u></b>
<p><b><u>CIVIL ARGUMENTS</u></b> 1) M.C. 233/2020 2) R.A. 176/2017</p> <p><b><u>To hear:</u></b> 1) R.A. 52/2017 2) M.C. 263/2020</p> <p><b><u>313 Statement:</u></b> 1) SC 299/2013</p> <p><b><u>HBC:</u></b> 1) SC 211/2017</p> <p><b><u>Objections:</u></b> 1) CrI.Misc. 964/2020 2) CrI.Misc. 939/2020 3) CrI.Misc. 950/2020</p>	<p><b><u>CRIMINAL ARGUMENTS:</u></b> 1) SC 160/2010 C/W 91/17 2) SC 54/2012 3) CrI.A 12/2015 4) SC 369/2011</p> <p>Judgment: 1) R.A. 161/2015 2) CrI.A 1/2019</p> <p><b><u>To hear:</u></b> 1) CrI.Misc 913/2020 2) CrI.Misc 923/2020 3) CrI.Misc 926/2020 4) CrI.Misc 930/2020 5) SC 175/15 C/w 146/17</p>

  
21/8/2020  
7<sup>th</sup> Addl.District & Sessions Judge,  
Bengaluru Rural District, Bengaluru.

**Note:** 1. All Advocates are requested to strictly follow SOP  
dated:24/7/2020 issued by Hon'ble High Court of Karnataka.